

(c) and (d) No such information is available.

#### **SOP for scrapping of vehicles**

927. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of vehicles that will be due for scrapping in the current year and by the next year;

(b) whether Government has formulated a Standard Operating Procedure (SOP) for setting up authorised recycling centres to scrap them scientifically;

(c) if so, the details thereof; and

(d) if not, by when the SOP will be ready?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) No such information is available with Ministry of Road Transport and Highways.

(b) to (d) Ministry of Road Transport and Highways has formulated draft guidelines for setting up, authorisation and operation of Authorised Vehicle Scrapping Facilities (AVSF). Draft guidelines were uploaded on Ministry's website for public comments *vide* letter dated 14.10.2019.

#### **Action taken to prevent road accidents**

928. LT. GEN. (DR.) D. P. VATS (RETD.): Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any action has been taken by Government to prevent road accidents in the country; and

(b) if so, the details thereof along with the steps being taken to educate the people particularly the youth in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Motor Vehicle (Amendment) Act, 2019 passed by Parliament focuses on road safety and includes, *inter-alia*, revision in penalties for traffic violations, electronic monitoring of the same, enhanced penalties for juvenile driving, computerization/automation of vehicle fitness and driving, tests, recall of defective